**Mr. Speaker:** He is the originator. The contagion has spread.

**Shri Tyagi:** He did not say "quote".

**Mr. Speaker:** I find that the habit is growing everywhere, and every supplementary is prefaced by a long statement.

**Shri A. P. Jain:** These are the two alternatives. I wanted to make it clear.

**Mr. Speaker:** That is the difficulty. Only four questions have been covered and half an hour is over.

He may reply to the question.

**Dr. Ram Subhag Singh:** I have replied. I said that our objective will be selective, though, of course, at present it is not possible to enforce it on every farmer that he should grow that type.

**Consumer Co-operative Societies**

+

*718. **Shri Subodh Hansda:**
**Shri S. C. Samanta:**
**Dr. P. N. Khan:**
**Shri M. L. Dwivedi:**
**Shri Yashpal Singh:**

Will the Minister of **Community Development and Co-operation** be pleased to state:

(a) whether any cases have come to the notice of Government that Consumer Co-operative Societies have sold consumer goods at higher rates than 'prescribed';

(b) if so, the number of such cases that have come to the notice of Government during 1963-64 so far;

(c) which are the commodities sold at higher rate; and

(d) the reasons for selling at such rate?

**The Deputy Minister in the Ministry of Community Development and Co-operation (Shri Shyam Dhar Misra):** (a) and (b). Yes, Sir. Two cases have come to the notice of the Government.

(c) Sugar.

(d) One society had made extra charge for the paper container in which sugar was supplied to the consumers.

The other society added transport charges from the wholesaler's shop to its retail shop, under the impression that it could recover such costs.

**Shri Subodh Hansda:** May I know the names of those societies?

**Shri Shyam Dhar Misra:** The names are: (1) Bharat Sevak Samaj Co-operative Stores, Nangloi, Delhi and (2) Alipur Multi-purpose Society, Alipur, Delhi.

**Shri Subodh Hansda:** May I know whether it has come to the notice of Government that a news item appeared in a weekly paper, *Organiser*, that a co-operative consumer society in Delhi sold iron and steel in black market, material which was intended for agricultural purposes and, if so, how far it is true?

**Shri Shyam Dhar Misra:** No such consumer society has been given iron and steel and, therefore, it must have been some marketing society. I am not aware of that.

**श्री म० ला० द्विवेदी** : दिल्ली सेंट्रल कोआपरेटिव स्टोर ने गुड़ को बहुत ऊंचे दामों पर बेचा, ८५ रुपये प्रति मन के हिसाब से बेचा और उस मुनाफ़ाखोरी को लेकर जो इतना होहल्ला मचा क्या वह मामला मन्त्री महोदय के ध्यान में नहीं आया, यदि आया था तो फिर अपने उत्तर में उन्होंने उसका जिक्र क्यों नहीं किया ?

**श्री श्यामधर मिश्र** : इसका उत्तर अलग से कुछ दिन हुए माननीय खाद्य मन्त्री ने दे दिया

था। उन्होंने बतलाया था कि उनके द्वारा कोई जुर्म नहीं हुआ था क्योंकि प्रैस्क्राइब्ड रेट उसका हुआ नहीं था। इसलिए उसकी बात इसमें इस वक्त आने की आवश्यकता नहीं थी।

**श्री प्रकाश वीर शास्त्री** : क्या मैं जान सकता हूं कि दिल्ली सेंट्रल कोआपरेटिव स्टोर को दैनिक उपभोग की कुछ ऐसी वस्तुओं के आयात की इजाज़त भी दी हुई है जो कि बाहर से आती हैं और इन वस्तुओं को उन्होंने बाहर से मंगाने के बाद यहां पर उनको अधिक मूल्य पर बेचा, ऐसी शिकायत क्या आप को प्राप्त हुई है, यदि हां तो क्या उक्त कंज्यूमर्स स्टोर्स से इसका लाइसेंस वापिस लेने के प्रश्न पर सरकार विचार कर रही है ?

**श्री श्यामधर मिश्र** : ऐसी तो कोई शिकायत नहीं है दिल्ली सेंट्रल कोआपरेटिव स्टोर के बारे में कि वह किन्हीं इम्पोर्टेड आइटम्स को लेकर अधिक दामों पर बेचते हैं। कुछ तो मुनाफ़ा उन्हें करना ही चाहिए और इसलिए थोड़ा अधिक दाम उनको लेना पड़ता है। लेकिन कोई रेट ऐसा प्रस्क्राइब्ड नहीं है जिसके कि ऊपर उनको बेचना पड़े।

**श्री यशपाल सिंह** : क्या सरकार इसकी जानकारी देगी कि विभिन्न राज्यों में कंज्यूमर्स कोआपरेटिव स्टोर्स के ऐसे कितने इन्तज़ाम करने वाले लोग थे जिनका कि चालान किया गया और उनको सज़ाएं दी गईं ?

**श्री श्यामधर मिश्र** : हमने राज्य सरकारों से इस प्रश्न का नोटिस पाते ही इस बारे में पूछताछ की थी कि कितने इस तरह के मामले उनके वहां लाइट में आये हैं और पकड़े गये हैं। उनका उत्तर इस बारे में नकारात्मक आया है और उन्होंने जवाब दिया है कि उनके वहां कोई ऐसे इलज़ामात लाइट में नहीं आये हैं। अलबत्ता आन्ध्र प्रदेश के एक कंज्यूमर्स स्टोर पर एक इलज़ाम आया था जिसकी कि जांच हुई और यह साबित हुआ कि वहां भी इलज़ाम ग़लत है। इसलिए जहां तक मेरी जानकारी है। कहीं कोई चालान नहीं हुआ।

**Shri Hem Barua:** As is evident from the proceedings in respect of the Chief Minister of Punjab, it is quite clear that co-operatives are sources of corruption . . .

**Shri A. P. Jain:** It is a long introduction, Sir.

**Shri Hem Barua:** In view of that may I know what steps Government have taken to see that these co-operatives do not become the hot-beds of corruption.... (*Interruptions.*)

**Shri Shyam Dhar Misra:** It is a very general question. I cannot vouchsafe that there is no corruption in co-operatives; corruption may be anywhere; but the deduction made by hon. Member that co-operatives are full of corruption is not correct.

**Shri Hem Barua:** Did I say so?

**Shri Shyam Dhar Misra:** Steps are being taken to make bogus co-operatives good societies.... (*Interruptions*).

**Shri Hari Vishnu Kamath:** How can bogus ones be made good? Bogus is bogus, it goes.

**श्री कछवाय** : क्या यह बात सही नहीं है कि दिल्ली सेंट्रल कोआपरेटिव स्टोर द्वारा गुड़ की बिक्री में काफ़ी नायाज़ मुनाफ़ा कमाया गया है और उस घुटाले को लेकर काफ़ी यहां और बाहर शोर भी मचा और उसके खिलाफ़ क़ानूनी कार्यवाही की सब तरफ़ से मांग की गई लेकिन चूंकि उसके चेअरमैन दिल्ली के एक प्रमुख कांग्रेसी सदस्य हैं और उनकी इससे बदनामी न हो इसलिए पकड़े नहीं जा रहे हैं ? और उसके खिलाफ़ कोई कार्यवाही नहीं की जा रही है ?

**श्री श्यामधर मिश्र** : इसका उत्तर तफ-मील से कुछ दिन पहले खाद्य मन्त्री ने सदन में दे दिया है लेकिन फिर भी उन्हीं पुराने सवालों को इस अवसर पर दुहराया जा रहा है ।

**श्री कछवाय** : क्या यह सही नहीं है कि उसके चेअरमैन चूंकि दिल्ली कांग्रेस के एक प्रमुख सदस्य हैं इसलिए उनको बचाया जा रहा है ?

**Shri U. M. Trivedi:** When this question of prosecution of the office-bearers of the Delhi Central Co-operative Stores was considered, the Law Minister made out that proper information regarding everything concerning this matter was not placed before him. Has all information been furnished to him so that the culprits may be prosecuted?

**Shri Shyam Dhar Misra:** This question has been adequately dealt with by the Food and Agriculture Minister; and it relates to the Ministry of Food and Agriculture; it relates to a particular supply. I think he has amply answered the question and if at all any answer is needed, the question should be addressed to that Ministry.

**Shri S. M. Banerjee:** May I know whether this particular co-operative society which was shady is being given some dole or financial aid from this particular department and, if so, what is the amount given to them from 1962-63?

**Shri Shyam Dhar Misra:** As I said earlier, in reply to the question of Shri Subodh Hansda, two co-operative societies—one, the Bharat Sevak Samaj Co-operative Society and the other, Alipur Multi-purpose Co-operative Society—were involved. In the case of one, that is, the Bharat Sevak Samaj Co-operative Society, that is affiliated to the Delhi Consumer Co-operative Stores, the share capital money and some subsidy has been given. In the case of the Multi-purpose Co-operative Society, assistance is given in the form of some subsidy and also in the form of share capital. I do not know if share capital is given here.

**Shri Nath Pai:** Has the hon. Minister's attention been drawn to the consensus of opinion at a seminar which took place in the capital last week, where almost all the participants, among whom some were Ministers, came to the conclusion that the co-operative movement as a whole in this country has been a miserable failure—that being the particular expression used by one of the leading participants?

**Shri Shyam Dhar Misra:** It might have been the view of one leading or not leading participant. It is not the view of the Government. It has not failed; it is succeeding. In spite of failure, it has to succeed, and it is succeeding.

**संयुक्त अरब गणराज्य से चावल का आयात**

*७१६. **श्री ओंकार लाल बेरवा** : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने संयुक्त अरब गणराज्य से चावल के आयात के लिए एक योजना बनाई है ;

(ख) यदि हां, तो कितना चावल आयात किया जायेगा तथा यह कब तक भारत पहुंच जायेगा और;

(ग) यह चावल किस भाव पर आयात किया जायेगा तथा किस भाव पर यहां बेचा जायेगा ?

**खाद्य तथा कृषि मंत्री के सभा-सचिव (श्री शिन्दे)** : (क) और (ख). २५ दिसम्बर, १९६३ को संयुक्त अरब गणराज्य से ३५,००० मीट्रिक टन चावल के आयात के लिये एक करार पर हस्ताक्षर हुए । चावल का लदान फरवरी, १९६४ से १०,००० मीट्रिक टन प्रति मास होना था ।